

Annexure 7 to Circular No. BBEC/CRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Bloom Ducker Limited, Date of commencement of CIRP: 11.10.2023
NCLT order C. P. (LB) No. 17 of 2020 dated 11.10.2021
List of creditors as on: 06.11.2023

Sl. No.	Name of Creditor	Details of claim received					Details of claim claimed					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Physical Copy Received
		Date of receipt	Amount claimed	Amount of claim admitted	Query sent claim	Claim acknowledged	Whether related party?	Address	% of voting share in CoC, if applicable								
1	State Tax Officer (1) SOST Gandhinagar	25.10.2023	₹ 74,98,043.00	₹ -		₹ -	No	UNIT -24, 3RD FLOOR, BLOCK-20, SECTOR 10B, DR. BHARAJ MEHTA BHAVAN, OLD SACHIVALAY, GANDHINAGAR, 110010			₹ 74,98,043.00		₹ -			No	
2	Commissioner State Tax /VAT, Department of Trade and taxes	26.10.2023	₹ 29,53,249.00	₹ -		₹ -	No	Department of Trade & Taxes, Government of NCT of Delhi, Vajraj Bhawan, IP Estate, New Delhi-110002			₹ 29,53,249.00		₹ -			No	
	Total		₹ 1,04,51,292.00	₹ -		₹ -					₹ 1,04,51,292.00		₹ -				